

**Closure of M/s. Stadmed (Pvt.) Ltd.**

4005. SHRI INDRAJIT GUPTA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the head office and factory of M/s. Stadmed (Pvt.) Ltd., Calcutta, are closed since 31st March, 1980;

(b) whether this company used to manufacture more than 100 items of drugs and pharmaceuticals and was classified as "A" class manufacturer by the Hathi Committee.

(c) if so, whether it is a fact that the Company is using the closure as a pretext for shifting its factory outside West Bengal on one plea and another; and

(d) whether Government propose to take-over of this vital chemicals plant?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). The President of Stadmed (Pvt.) Ltd. Mazdoor Union, Calcutta, in a memorandum submitted recently to the Govt. has brought it to the notice of the Govt. that the factory and office of M/s. Stadmed (Pvt.) Ltd., Calcutta have been closed since 31st March, 1980. It is stated in the memorandum that the company has licence to manufacture more than 100 items of drugs and pharmaceuticals but at present manufactures only about 40 items. It has also been claimed in the memorandum that the company was classified as "A" class manufacturer by the Hathi Committee. However, the Government is not aware of any such classification having been made by the Hathi Committee in its report, submitted in 1975 (a copy of which was laid on the table of the Sabha on 8.5.1975).

It has been alleged in the memorandum that the management have closed the factory at Dum-Dum, West Bengal with an ulterior motive of shifting the place of operation from West

Bengal to UP, and to deny the workers their legitimate dues regarding DA and other benefits.

(d) Any view can be taken only after collecting detailed information and in consultation with the Govt. of West Bengal who have already been requested to furnish a detailed report in the matter.

**फैजाबाद, उत्तर प्रदेश में डीजल की कमी**

4006. श्री राम झवघ : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के फैजाबाद डिवीजन में डीजल की अत्यधिक कमी है जिस के कारण किसानों को अधिक कठिनाई का सामना करना पड़ रहा है ;

(ख) क्या रबी की फसल की बुझाई में सिंचाई करने हेतु पम्प सैटों को चलाने के लिए अधिक डीजल की आवश्यकता है और सरकार ने इस क्षेत्र के लिये कम डीजल नियत किया है ; और

(ग) यदि हां, तो क्या सरकार तात्कालिक उपचारात्मक उपाय करने पर विचार कर रही है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) से (ग). यह मंत्रालय हाई स्पीड डीजल तेल का आवंटन उत्तर प्रदेश सहित सभी राज्यों और संघ शासित प्रदेशों को करता है । उत्पाद का वास्तविक वितरण किये गये आवंटन के अन्तर्गत करना संबंधित राज्य सरकार का उत्तरदायित्व है, जिनको यह सलाह दी गई है कि खपत के विभिन्न प्राथमिकता के क्षेत्रों में उत्पाद का सम-वितरण सुनिश्चित करने के लिए प्रणाली को गतिशील बनायें । राज्य सरकारों को यह भी परामर्श दिया गया

है कि वह कृषि के लिए डीजल की आवश्यकताओं को उच्चतम प्राथमिकता दें। उत्तर प्रदेश को गत कुछ महीनों में किया गया डीजल का आवंटन पिछले वर्ष के तदनुसंगी महीनों के मूल आवंटन से 5 प्रतिशत वृद्धि पर आधारित है। अक्टूबर और नवम्बर, 1980 के दौरान उत्तर प्रदेश के आवंटन में तदर्थ वृद्धि भी दी गई। सरकार के पास कोई सूचना नहीं है कि उत्तर प्रदेश के फैजाबाद डिवीजन के कृषक डीजल की कमी के कारण कठिनाई उठा रहा है ?

6. Gandhinagar
7. Jamnagar
8. Junagarh
9. Kheda
10. Kutch
11. Panch Mahals
12. Rajkot
13. Surendranagar
14. Surat
15. Valsad
16. Mehsana
17. Banaskantha

**Allotment of Cooking gas agency in backward districts in Gujarat**

4007. **SHRI SHANTUBHAI PATEL:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are going to accede to the demand for giving a cookinggas agency in backward districts of Sabarkantha and Banaskantha in Gujarat;

(b) if yes, when; and

(c) the number and names of the districts in Gujarat where cooking gas agencies are existing?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI):** (a) and (b). A Liquefied Petroleum Gas Agency is proposed to be opened each at Himmat Nagar, district headquarter of Sabarkantha and Palanpur, district headquarter of Banaskantha during 1981-82 by the Oil Industry.

(c) Following are the districts in Gujarat where cooking gas is presently being marketed:

1. Ahmedabad
2. Amreli
3. Baroda
4. Bharuch
5. Bhavnagar

**Implementation of decision of Gujarat High Court by ONGC**

4008. **SHRI HIRALAL R. PARMAR:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether scheduled castes and scheduled tribes Association of Mehsana in Gujarat State had filed a writ petition in the Gujarat High Court, against the promotions and cadre readjustments;

(b) if so, the decision given thereon; and

(c) whether the Oil and Natural Gas Commission has not implemented the decision and if so, the reasons therefor?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI):** (a) Yes, Sir.

(b) No final decision has yet been given thereon. Only an interim order was passed by the Gujarat High Court on 28-3-1979.

(c) Does not arise because no final decision has been given by the Gujarat High Court. However, the interim order dated 28-3-1979 has been implemented.